

Annexure – 3

Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 20.02.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	CENTRAL BANK OF INDIA	09.02.2024	₹ 139,176,235.11	₹ 138,780,172.58	Financial debt	₹ 138,780,172.58	₹ 138,780,172.58	No	100%	₹ 0.00	₹ 0.00	₹ 396,062.53	₹ 0.00	Interest on penal interest i.e. Rs. 30519.18 is not admitted and miscellaneous charges of Rs. 350000.00 is not admitted
	Total		₹ 139,176,235.11	₹ 138,780,172.58		₹ 138,780,172.58	₹ 138,780,172.58					₹ 396,062.53	₹ 0.00	